

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 1192 of 2023/Psy

Dated: 10/10/2023

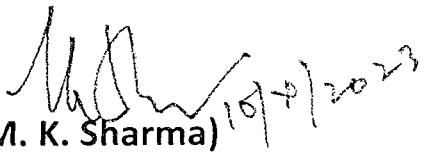
In the interest of administration and smooth functioning of the Courts, the following transfers and postings of System Officers/System Assistants in the Subordinate Judiciary of UT of J&K are hereby ordered:

1. Sh. Zahoor Jan Mir, System Officer, in the Court of Principal District & Sessions Judge, Kupwara and Sh. Zahoor Ahmad Dar, System Officer, in the Court of Principal District & Sessions Judge, Baramulla shall swap their place of postings.
2. Sh. Asif Zahid Naqashbandi, System Assistant in the Court of Principal District & Sessions Judge, Bhaderwah is attached in the Court of Principal District & Sessions Judge, Srinagar for three (03) months. However, he will continue to draw his salary from the Court of Principal District & Sessions Judge, Bhaderwah.
3. Ms. Seema Chalotra, System Assistant in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as System Assistant in the Court of Principal District & Sessions Judge, Samba against the available vacancy.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma) 10/10/2023

**Principal Secretary to
Hon'ble the Chief Justice.**

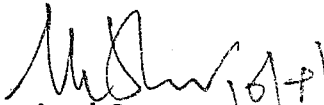
No:- 970-77/Psy-502

Dated:- 10/10/2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
4. Pr. District & Sessions Judge, Srinagar, Kupwara, Barmulla, Kathua, Samba, Bhaderwah for information & necessary compliance.

5. *CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.*
6. *Director Finance, High Court of J&K and Ladakh for information.*
7. *Chief Librarian, High Court Wing, Jammu / Srinagar.*
8. *Order file.*


Principal Secretary to
Hon'ble the Chief Justice.